

**Central Administrative Tribunal
Principal Bench**

**CP No.475/2017
in
O.A.No.229/2017**

New Delhi, this the 11th day of August, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Rajani Rani (Aged about 30 years),
S/o Shri Satish Kumar,
R/o W.Z-225,
Naraina Village,
New Delhi-110028.

...Applicant

(By Advocate: Shri Pankaj Singh)

Versus

1. Mr.(Dr.) M.K. Kutty,
Govt. of NCT of Delhi,
I.P. Estate, Govt. of NCT of Delhi,
New Delhi-110002.
2. Smt. Saumya Gupta,
Director of Education,
Directorate of Education,
Old Secretariat, Civil Lines,
Delhi-110054.
3. Mr. N.T. Krishna,
Joint Director,
Planning Branch,
Directorate of Education,
GNCT of Delhi,
Lucknow Road,
Timar Pur,
Delhi-110054.
4. Mrs. Razia Begum,
Deputy Director of Education,
Directorate of Education,
District South West-A,
C-4, Lane Vasant Vihar,
New Delhi-110057.

...Respondents

ORDER (ORAL)**Mr. V. Ajay Kumar, Member (J) :**

Learned counsel for applicant seeks leave of this Tribunal to withdraw the CP. Accordingly, the CP is dismissed as withdrawn.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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